

MR. DEPUTY CHAIRMAN: Now, Renukaji, please sit down. That is okay. Now, Shri Derek O' Brien.

**Government's decision to allow 100 per cent FDI in Railways and increase
the cap of FDI in Defence from 26 per cent to 49 per cent without
taking Parliament into confidence**

SHRI DEREK O'BRIEN (West Bengal): Sir, I very graciously thank you for managing to include this. It is a very serious issue.

MR. DEPUTY CHAIRMAN: It has been done by the Chairman. You thank him, not me.

SHRI DEREK O'BRIEN: It has been done by the Chairman, but you are there now. It is a very serious issue which is on FDI. Given what is happening in the last 10 days, it makes it even more serious. Last night, hardly after the Parliament got adjourned, there was this announcement through the Cabinet: 100 per cent FDI in Railways and 49 per cent FDI in Defence. Sir, the timing of this and the way this has happened leaves a lot to be desired. Now, for the last one week, the whole country knows what the status of FDI in the Insurance Bill is. The reality is, even as the Government of India want to move that Bill and even bring it in Rajya Sabha and defeat the Bill, they cannot do it because the Bill will be sent to a Select Committee, because the majority of Members, that is, 150, do not want that Bill to be sent to the Select Committee. But, there is a hurry. There is an aeroplane to catch and some bags to be packed in the middle of September, because a trip has been made to America. So, there is a hurry to bring 100 per cent FDI in Railways. Start the auction of India, start the sale of India, because once you bring the FDI, all India's problems will be taken away. All India's problems will be taken away. Let me use this opportunity to tell you about 2008. In 2008, in 32 States, the United States of America did not allow FDI in insurance. Why are we so excited about it?

Number two, this is not my statistics. In 2008, the United States Government bailed out a private company, AIG, because they went down the chute with \$80 billion. They are coming here. We are giving them a free market. We have put up some nice sale signs. This is not the way to go, Sir. This is not the way to go. FDI is not the solution for all the problems. FDI is not 'Foreign Direct Investment'; it is 'Foreign Direct Instruction'; it is 'Foreign Direct Intrusion'. For the last 10 years, the former Government and the current Government have been playing relay, passing the parcel. The result of that was seen. The Congress Party, unfortunately, came down to 44. Those people, we thought, were in fourth gear, but this is in fifth gear, overdrive! They want to go faster to catch the plane in September. This is a very serious issue, Sir. There should be a 'no' to FDI in insurance, defence and rail. Don't sell our country. Thank you.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the point made by the hon. Member.

SHRI P. RAJEEVE (Kerala): Sir, I also associate myself with the point made by the hon. Member.

SHRI K.N. BALAGOPAL (Kerala): Sir, I also associate myself with the point made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the point made by the hon. Member.

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश): उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

चौधरी मुनव्वर सलीम (उत्तर प्रदेश): उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

[چودھری منور سلیم (اترپردیش): آپ سبھاپتی جی، میں خود کو اس سے سمبڈ کرتا ہوں۔]

श्री अरविन्द कुमार सिंह (उत्तर प्रदेश): उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

श्री आलोक तिवारी (उत्तर प्रदेश): उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

SOME HON. MEMBERS: Sir, we associate with the point made by the hon. Member.

MR. DEPUTY CHAIRMAN: Okay, you are associating, no problem.

SHRI D. RAJA: Sir, it is a very serious issue. ...*(Interruptions)*... It is detrimental to our country.

MR. DEPUTY CHAIRMAN: You associate. I am not objecting to your association. Everybody knows your view.

SHRI D. RAJA: Sir, the LIC and the GIC, which are our public sector insurance companies, are doing extremely well and the Government knows it. Whatever the Government has ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Everybody knows Raja's view. ...*(Interruptions)*... Okay. You say that you are associating.

SHRI D. RAJA: It is not in the interest of our economy. There is no economic logic and sense in allowing 49 per cent FDI in insurance sector. We oppose this. We associate ourselves with this.

MR. DEPUTY CHAIRMAN: Mr. Raja, your view is known to everybody. Mr. Rajeeve, your view is known to everybody.

SHRI P. RAJEEVE: Just a point, Sir. Yesterday, our hon. Minister, Nirmala Sitharamanji, stated that the purpose of the FDI is market access and not to protect the interest of the country. But this Government is still doing it. It is opening all sectors. It is actually selling our country.

MR. DEPUTY CHAIRMAN: Okay. When the issue comes, you can ...*(Interruptions)*...

SHRI P. RAJEEVE: So, I associate with them. We strongly protest FDI in Defence, Railways, Insurance and all other sectors to protect the sovereignty of this country.

MR. DEPUTY CHAIRMAN: Okay. Now, before taking up the Short Duration Discussion, I am ready to allow the Special Mentions but it has to be laid on the Table ...*(Interruptions)*... Those who want to read, they can wait ...*(Interruptions)*...

श्री नरेन्द्र कुमार कश्यप (उत्तर प्रदेश): महोदय, एक बहुत गंभीर मामला है। पंजाब में पाकिस्तान से तस्करी के जरिए नशे का आदान-प्रदान हो रहा है। मैंने इस विषय के ऊपर ज़ीरो ऑवर नोटिस दिया था। चूंकि मामला इतना गंभीर है कि पंजाब के लाखों नौजवान, जो स्कूल-कॉलेज में पढ़ने जाते हैं, कारोबार में जाते हैं...

श्री उपसभापति: आप इसके ऊपर ज़ीरो ऑवर नोटिस दे दीजिए।

श्री नरेन्द्र कुमार कश्यप: उन सबको नशे की चपेट में लाकर....

श्री उपसभापति: आप कल के लिए नोटिस दे दीजिए।

श्री नरेन्द्र कुमार कश्यप: उनका जीवन बरबाद किया जा रहा है।

श्री उपसभापति: आप नोटिस दीजिए।

श्री नरेन्द्र कुमार कश्यप: यह मामला पूरे देश के नौजवानों से जुड़ा है।

श्री उपसभापति: इसलिए मैं आपसे कह रहा हूँ कि आप नोटिस दीजिए।

श्री नरेन्द्र कुमार कश्यप: देश की जनता से जुड़ा है। हमारे देश में खुलेआम नशे की तस्करी हो रही है। इससे पूरे देश के नौजवान तबाही के कगार पर खड़े हैं। चूंकि ज़ीरो ऑवर है, इसलिए मैं आपसे कहना चाहता हूँ कि...

श्री उपसभापति: कश्यप जी, आप नोटिस दीजिए।

श्री नरेन्द्र कुमार कश्यप: सरकार इस मुद्दे पर गंभीरता से निर्णय ले। सरकार को इस पर सोचना चाहिए कि आखिर इस देश को नशे की तस्करी से कैसे बचाया जाए, नौजवानों का जीवन कैसे बचाया जाए और इस पर कोई-न-कोई कानून बनना चाहिए।

श्री उपसभापति: आप इसके लिए नोटिस दीजिए।

श्री नरेन्द्र कुमार कश्यप: जो दोषी लोग हैं, क्या उनके खिलाफ कार्रवाई करने पर सरकार विचार कर रही है?

MR. DEPUTY CHAIRMAN: No, nothing more will go on record. ...*(Interruptions)*... Nothing more will go on record.

श्री नरेन्द्र कुमार कश्यप: *

श्री उपसभापति: आप इसके लिए नोटिस दीजिए। ...*(व्यवधान)* ... Nothing more will go on record ...*(Interruptions)*... Now Special Mentions. ...*(Interruptions)*...

*Not recorded.

SHRIMATI RENUKA CHOWDHURY :*

MR. DEPUTY CHAIRMAN: Nothing more will go on record. ...*(Interruptions)*... No, No ...*(Interruptions)*... Special Mentions. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... Sit down. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY: *

MR. DEPUTY CHAIRMAN: Special Mentions. ...*(Interruptions)*... Those who want to say anything more can give notice. ...*(Interruptions)*... They can give notice ...*(Interruptions)*... They can give notice. ...*(Interruptions)*... Special Mentions. ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY :*

MR. DEPUTY CHAIRMAN: No, no ...*(Interruptions)*... Sit down. Sit down ...*(Interruptions)*...

SHRIMATI RENUKA CHOWDHURY :*

MR. DEPUTY CHAIRMAN: Special Mentions ...*(Interruptions)*... Sit down. It is not going on record ...*(Interruptions)*... It is not going on record. Sit down. ...*(Interruptions)*... Now Special Mentions are being allowed on the condition that you will lay it on the Table of the House. If you have to read, it can be done later. Now you can only lay it on the Table of the House. Shri P. Rajeeve.

SPECIAL MENTIONS**

Demand for framing a policy for common pricing and proper allocation of natural gas to all States in the country

SHRI P. RAJEEVE (Kerala): Sir, the pricing structure of natural gas in the country is highly distorted in favour of the States that have proximity to gas fields. Gas from Bombay High is sold along with GAIL's HBJ pipeline at around 2.5 to 4.5 US \$ per MMBTU and re-gasified LNG from import terminals at Dahej and Hazira (both in Gujarat) is sold around 10 to 12 US \$ per MMBTU. At this price, no industry, commercial or domestic, can afford to make use of gas. In this context, I appeal to the Government to formulate a national level pooled price for natural gas, combining all sources of production in the country and imports, as is done in the case of all other petroleum fields.

Sir, during 2012-13, 39,777 MMSCM of natural gas was produced from the domestic fields in the country from KG Basin, Bombay High, Cauvery Basin, Gujarat and Assam and sold to consumers at a price ranging from US \$ 2.5 per MMBTU.

*Not recorded.

**Laid on the Table.